

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the India Tourism Development Corporation Limited, New Delhi, for the year 1981-82.

(2) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—6000/83]

SHREE CHITRA TRIBUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY, TRIVANDRUM (AMENDMENT) REGULATIONS 1982.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) :

I beg to lay on the Table a copy of the Sree Chitra Tribunal Institute for Medical Sciences and Technology, Trivandrum (Amendment) Regulations, 1982 (Hindi and English versions) published in Notification No. G.S.R. 30 in Gazette of India dated the 24th July, 1982 under section 33 of the Sree Chitra Tribunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980.

[Placed in Library. See No. 6001/83].

(व्यवधान)

श्री जगपाल सिंह (हरिद्वार) : अध्यक्ष महोदय, आप हमारे बात सुनिए ।

अध्यक्ष महोदय : मैं कुछ सुनना नहीं चाहता । मैं उनकी बात सुनना चाहता हूँ न आपकी बात सुनना चाहता हूँ ।

(व्यवधान)

श्री जगपाल सिंह : आपको उसको एक्स-पंज करना चाहिए ।

अध्यक्ष महोदय : Nothing has gone on record.

क्या कर रहे हैं आप । बिना मतलब बोल रहे हैं ।

श्री राम बिलास पासवान (हाजीपुर) : अध्यक्ष महोदय... ।

अध्यक्ष महोदय : आज आप काम कर लीजिए, नेक्स्ट जब आएगा तब शुरू हो जाएगा ।

EXPORT OF PRESSURE COOKERS (INSPECTION) RULES, 1983, EXPORT OF P.V.C. LEATHER CLOTH (QUALITY CONTROL AND INSPECTION) AMENDMENT RULES, 1983, EXPORT OF VINYL FILM AND SHEETINGS (QUALITY CONTROL AND INSPECTION) AMENDMENT RULES, 1983, EXPORT OF CANNED FISH AND FISHERY PRODUCTS (QUALITY CONTROL AND INSPECTION) RULES, 1983, ETC. ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table:—

(i) A copy each of the following notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) The Export of Pressure Cookers (Inspection) Rules, 1983 published in Notification No. S.O. 73 in Gazette of India dated the 1st January, 1983.

(ii) The Export of P.V.C. Leather Cloth (Quality Control and Inspection) Amendment Rules, 1983, published in Notification No. S.O. 252 in Gazette of India dated the 8th January, 1983.

(iii) The Export of Vinyl Film and Sheetings (Quality Control and Inspection) Amendment Rules, 1983 published in Notification